

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURAL RESEARCH & EDUCATION

LOK SABHA
STARRED QUESTION NO. 2137
TO BE ANSWERED ON THE 15TH MARCH, 2022

RESERVATION IN AGRICULTURAL UNIVERSITIES

2137. SHRI A.K.P. CHINRAJ:

Will the Minister of AGRICULTURE AND FARMERS WELFARE
कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has any proposal to implement OBC Reservation in all-India quota seats reserved in Agricultural universities through ICAR and if so, the details thereof;
- b) whether the Government is not implementing OBC reservation for the all-India quota seats after the judgement by Supreme Court in the case of Neil Aurelio Nunes and Others versus Union of India; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि और किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) The 27% Other Backward Class (OBC) Reservation as per the Central Educational Institutions (Reservation in Admission) Act, 2006 is provided by ICAR in admission at the Central Govt. Institutions for the candidates belonging to Central OBC-Non-creamy layer (NCL) category.

(b) & (c): The judgment of Supreme Court in case of Neil Aurelio Nunes and Others versus Union of India specifically pertains to admission in all-India quota seats of under-graduate and post-graduate medical/dental courses through National Eligibility cum Entrance Test (NEET).
